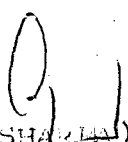
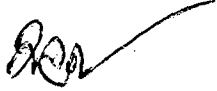


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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 127/95 /199

R.N.Khurana Versus Union of India and others

Date of Order	Orders
19.9.95	Mr. J.K.Kaushik, Counsel for the applicant At the request of the learned counsel for the applicant, may be listed for admission on 25.9.1995.  (RATTAN PRAKASH) M(J)  (O.P.SHARMA) M(A)
25-9-95	Mr. S. Kumar, Counsel for the applicant The Learned counsel for the applicant wants to withdraw the OA. Permission is granted and the OA is dismissed as withdrawn.  (Rattan Prakash) member (J)  (O.P. Sharma) member (A)

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29-9-95

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